

**Experts Committee to Suggest changes
in Taxes Structure**

337. SHRI M.V. CHAN-
DRASHEKARA MUR-
THY:
SHRI V. SREENIVASA
PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government had constituted a high level experts Committee to recommend measures to make the existing tax system more elastic broad-based and simple;

(b) whether the Committee has since submitted its report to the Government;

(c) if so, the details thereof and the changes proposed to be made in the existing tax structure; and

(d) if not, the time by which the Committee is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Its interim report is expected shortly.

**Single Window Clearance of Foreign
Investment Proposals**

338. SHRI SUDHIR SAWANT:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to start a single window system to facilitate

expeditious clearance and execution of proposals of the Non-resident Indians and foreign companies to invest in the country;

(b) whether the Government propose to encourage and utilise the services of the Members of Parliament for attracting foreign investment in their constituencies;

(c) whether the Government are getting sufficient cooperation from Indian Missions abroad; and

(d) if so, the details of foreign investment attracted by various Indian Missions during the current year so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) A single window system to facilitate expeditious flow of foreign investment into the country has been set up in the Reserve Bank of India.

(b) to encourage flow of foreign investment into the country, assistance from all quarters including the Members of Parliament is welcome.

(c) to (d) Indian Missions abroad as well as other promotional agencies are contributing their best to publicise the recent liberalisations in the foreign investment policy in order to attract foreign investment into the country.

[Translation]

**Negotiation with Oman for Coop-
eration in Defence Field**

339. SHRI BARE LAL JATAV:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to

negotiate with gulf-country Oman for cooperation in the field of Defence; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b). Efforts to enhance the level of cooperation with Oman, as with a large number of other countries, are a part of continuing process.

Allocation of funds to Madhya Pradesh from Central Road Fund

340. SHRI BARE LAL JATAV:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the allocation made from Central

Road Fund to Madhya Pradesh during the Seventh Year Plan, Year-wise; and

(b) the amount of fund actually released during this period year-wise and district-wise and the details of the roads constructed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Funds under Central Road Fund are released in lump sum to various State Govts year-wise, keeping in view the total cost of schemes approved for the State, total funds released previously, inter-se priority on all India basis, requirements projected by the States and availability of provision in the budget. Based on above criteria, the funds allocated and actually released during Seventh Five Year Plan period to Madhya Pradesh are given below:

<i>Year</i>	<i>Funds allocated released (Rs. in lakhs)</i>	<i>Funds</i>
1985-86	20.00	20.00
1986-87	Nil	Nil
1987-88	Nil	Nil
1988-89	40.00	45.40
1989-90	35.00	30.00
	95.00	95.40

The details of roads on which expenditure incurred during this period are furnished below:

1. Construction of Padiyopal Road, 15 Km length joining to Bhusawal in Khargone Distt.

2. Construction of Malsudangarh Nazirabad Road, length 20.8 Km.

3. Construction, strengthening and widening of Shahpur Umaria Road, length 22.2 Km.